Central Administrative Tribunal Principal Bench, New Delhi

CP NO. 470/2014 In OA No.2596/2012

New Delhi, this the 7th day of December, 2015

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Mr. M.L. Sharma S/o sh. Suraj Mal Sharma R/o 13, Durga Vihar Ballupur Chowk, Dehradun, Uttrakhand

....Applicant.

(By Advocate: Mr. D.S. Chaudhary)

Versus

- Shri A.K. Bhargawa
 Chief General Manater, Telecommunications
 Bharat Sanchar Nigam Ltd.
 Rajasthan Circle, Sardar Patel Marg,
 Jaipur-302 008 (Rajasthan)
- 2. Sh. Prafull Sigatia
 General Manager (IMMPCS-O&M,)
 Telephone Exchange Campus
 M.I.Road, Jaipur -302001(Rajasthan) . Respondents

(By Advocate: Mr.A.S. Singh proxy for Mr.R.N. Singh)

ORDER (ORAL)

By Mr. Shekhar Agarwal, Member (A):-

Today, when this matter was taken up for hearing, learned counsel for alleged contemnors has submitted that Hon'ble High Court of Delhi in W.P. (C) No. 5792/2014, vide its order has

stayed the order of this Tribunal. Accordingly, the C.P. is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to revive the same, if need be, in future.

(Dr. Brahm Avtar Agrawal) (Mr. Shekhar Agarwal) Member (J) Member (A)

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